

**NATIONAL COMPANY LAW TRIBUNAL
JAIPUR BENCH**
(through web-based video conferencing platform)

Item No. 111
IA No. 369/JPR/2023
CP No. (IB)- 33/10/JPR/2021
Under Section 10 of IBC, 2016

In the matter of:

Airen Copper Pvt. Ltd.

...Applicant

**Coram: HON'BLE MR. DEEP CHANDRA JOSHI, JUDICIAL MEMBER
HON'BLE MR. RAJEEV MEHROTRA, TECHNICAL MEMBER**

Present Through Video Conferencing: -

For the Applicant : R.K. Verma, Adv.
For the Respondent : Anubha Singh, Adv.

ORDER

IA No. 369/JPR/2023:

Heard Mr. R.K. Verma, Adv. appearing on behalf of the Applicant. Ms. Anubha Singh, Adv. appearing on behalf of the Respondent who seeks time to file reply. Reply, if any, may be filed within two weeks with advance copy to the opposite counsel. List the matter on 17.10.2023.



(Rajeev Mehrotra)
Technical Member



(Deep Chandra Joshi)
Judicial Member

September 13, 2023